

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/2010/2352/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rajesh Kumar Todi,
Addl. District & Sessions Judge,
Margherita.

Dated Guwahati, the th 15 March, 2024.

Sub:- **Transit leave permission.**

Ref:- Your letter No. ADSJ-1(M)/350/2024, dtd. 27.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **transit leave permission, for two days each for the to and fro journey** to participate in the training program to be held on 02.03.2024 to 03.03.2024 at the National Judicial Academy, Bhopal.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-07/2010/2353/A, dated , 15-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
[Signature]